## MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on December 16, 2021

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim	Amount of claim under	
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Gaurantee	Whether related party?	% of Voting in CoC	contingent claim	may be sett off	not admitted	verification	any
1	State Bank of India, SAMB-II, Kolkata	20-05-2021	2,51,09,84,586.66	Cash Credit, Term Loan, WCTL-1, WCTL- II, FITL-I, FITL-II, Bank Guarantee	1,16,30,80,151.28	-		No	59.25	-		1,33,91,85,404.00	87,19,031.38	-
2	Punjab National Bank	17-06-2021	36,16,53,926.57	Cash Credit, Term Loan, FITL, Bank Guarantee, Letter of Credit	34,25,26,305.64	-	-	No	17.45	-	-	-	1,91,27,620.93	-
3	UV Asset Reconstruction Company	10-06-2021	46,38,78,679.00	Cash Credit, Term Loan, WCTL-1, WCTL- II, FITL-I	45,74,95,678.84		-	No	23.30	-	-	-	63,83,000.16	-
			3,33,65,17,192		1,96,31,02,135.76	-	-		100.00	-	-	1,33,91,85,404.00	3,42,29,652.47	